

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 18.02.2020

**CAUSE LIST - 2**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 92/BB/2018	For hearing IA 69/2020 , IA in DY No. 1117/2020 - CIRP	Sec 7 of I&B Code 2016	Sri P Pradeep Kumar and others	India Law LLP Advocates	M/s Gruha Kalyan Housing Projects Pvt Ltd	Shankar B Iyer RP

*Sanjay*  
RP

ADVOCATE FOR PETITIONER/s: 18/2/20

ADVOCATE FOR RESPONDENT/s:

**ORDER**

Heard Mr. Shankar.B. Iyer, learned R.P.

The R.P requests time to comply with the office objections raised in the I.A in Dy.No. 1117/2020.

Post the case on **25.02.2020**

*Shri*

**MEMBER (T)**

*Shri*

**MEMBER (J)**

Brunda

**Verified**

*Brunda*  
**Court Officer**